

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

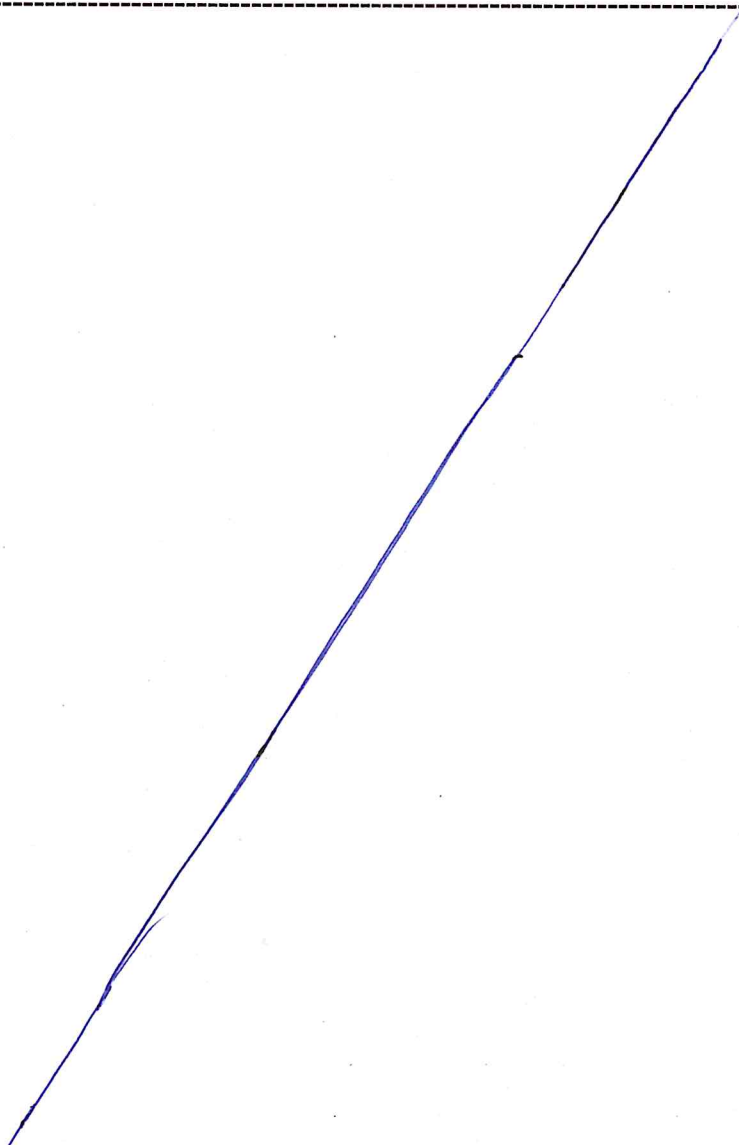
APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/246(CHE)/2022

NAME OF THE PETITIONER : M/s Anantha PVC Pipes Private Limited

NAME OF THE RESPONDENT(S) : M/s SP Coal Resources Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016



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APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/247(CHE)/2022

NAME OF THE PETITIONER : M/s Integrated Thermoplastics Limited

NAME OF THE RESPONDENT(S) : M/s SP Coal Resources Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

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102)CP(IB)/246(CHE)/2022

103)CP(IB)/247(CHE)/2022

ORDER

Ld. Counsel Mr. Varun Srinivasan for the Petitioner. Ld. Counsel Mr. Jesus Moris Ravi for the Respondent.

This is the case where the Petitioner served the copy and filed AOS.

Counsel for the Petitioner stated that he has submitted AOS vide Diary No.602 dated 02.01.2024. Counsel for the Respondent stated that there is a similar application filed by the corporate debtor against Integrated Thermoplastics Limited before the Hon'ble NCLT, Hyderabad and the same has been dismissed.

Counsel for the Respondent is directed to file submission within a week.

List the petition on **19.04.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)